

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMPANY APPEAL (AT) (Ins) NO.320 OF 2019

In the matter of:

K K Capital Services Ltd

Appellant

Vs

Sristi Hospitality Pvt. Ltd

Respondent

Present:

Appellant : Mr. Gautam Singh, Advocate.

Respondent: Mr. Piyush Bhardwaj, Advocate.

ORDER

08.01.2020- Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **16th January, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/nn